

The New 20-Point Programme has a greater thrust in improving the standard of living of the rural poor and other weaker sections of the society and creating the necessary infrastructure and other facilities vital for the purpose. The banking system has been assigned an important role in assisting the fulfilment of the aims and objectives of the programme by orienting its credit policy.

#### Production of Thermal Grade Coal

3812. SHRI SOMNATH RATH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

- (a) the names of the States where thermal grade coal is located;
- (b) the approximate deposits of thermal grade coal in Orissa; and
- (c) the steps taken to increase thermal grade coal production ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) Coal deposits are not classified as thermal coal deposits. These deposits are, in fact, grouped into various categories of reserves based on the analysis as per Indian Standard Procedure and the coals of Class III and IV are generally utilised for thermal power generation. Coal suitable for thermal purpose occurs in some of the coalfields in West Bengal, Bihar, Madhya Pradesh, Orissa, Maharashtra, Assam, Andhra Pradesh, Arunachal Pradesh, Nagaland and Khasi Jayanti Hills.

(b) As per the Geological Survey of India report (September, 1984) approx. total reserves in Orissa State are estimated to be 29,534 m.t. (In Valley : 11,145 m.t. and Talcher 18,389 m.t.). Approximately 995 m.t. of reserves are in the proved category which can be utilised for thermal power generation.

(c) Improvement of coal production suitable for power generation is a part of Plant for increase in total coal production to meet the demand. The following steps are being taken for increasing the coal production :—

- (i) Re-organisation of existing mines.
- (ii) Opening of new mines.

- (iii) Large scale introduction of open-cast technology.
- (iv) Gradual mechanisation of underground workings.
- (v) Opening of longwall faces in underground mines

#### Training of Leather Footwear Technicians and Export of Leather and Leather Products

3813. SHRI PIYUS TIRAKY : Will the Minister of COMMERCE be pleased to state :

- (a) whether twenty leather footwear technicians have been selected for training in Italy;
- (b) if so, the other measures contemplated to train leather footwear expert in India and abroad;
- (c) the details of the measures being taken to improve export of leather and leather products;
- (d) the details of the export of leather and leather products in the last three years, year-wise; and
- (e) the details of the incentives, loan facilities allotment of sheds, training etc. being given to the small artisans and small-scale industries in the job of manufacturing leather products ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) :

- (a) Yes, Sir.
- (b) Training abroad under bilateral assistance and in India through the network of Small Industries Service Institutes, their Extension Centres and Central Footwear Training Centres are the other measures contemplated to train leather footwear experts.
- (c) Easy access to essential inputs for export production of value-added leather products, apart from publicity, participation in overseas trade fairs, sponsoring of sales-cum-study teams, market surveys etc. are some of the measures being taken to improve export of leather and leather products.
- (d) Exports of leather and leather products during the last three years viz.,

1981-82, 1982-83 and 1983-84 were around Rs. 415,400 and 440 crores respectively,

(e) Shoe uppers, leather foot-wear, leather garments and leather goods are reserved for exclusive development in the small scale sector and the industry is also selected for modernization programme. All the incentives and facilities that are available to the small scale and tiny sector units are available to leather and leather products industry which include concessional finance, industrial sheds, supply of machinery on hire purchase basis, technical assistance and training facilities arranged through government agencies.

#### Opening of New Branches of Commercial Banks in Madhya Pradesh

3814. SHRI PRATAP BHANU SHARMA : Will the Minister of FINANCE be pleased to state :

(a) the number of new branches of commercial banks were proposed and opened in different districts of Madhya Pradesh during the Sixth Five Year Plan period;

(b) whether all the proposed branches at various places could not be opened during the stipulated time mentioned in their licence by Reserve Bank of India;

(c) if so, the reasons therefor; and

(d) the steps being taken to open these new branches ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (d) The branch licensing policy covering the period April 1982 to March 1985 aimed at achieving a coverage of one bank office for a population of 17,000 in rural and semi-urban areas by the end of March 1985. To achieve this objective, 693 additional bank offices were required to be opened in the rural/semi-urban areas of Madhya Pradesh. As against the above requirement, 1074 rural/semi-urban centres in the State were allotted to banks for branch opening during the policy period. In addition, 44 urban centres in Madhya Pradesh were also allotted to banks for branch opening. During the period April 1982 to September 1984 for which information is available, banks have opened 791 branches in Madhya Pradesh. With a view

to expediting opening of branches at the remaining allotted centres, a Task Force consisting of representatives of the Government of Madhya Pradesh, NABARD and Reserve Bank has been set up at Reserve Bank of India's Regional Office, Bhopal.

#### Representation of Andhra Pradesh Government Regarding Establishment of Spinning Mills

3815. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether a representation was made by the Government of Andhra Pradesh to include Andhra Pradesh in priority category A & B as it satisfied the norms prescribed;

(b) whether the State Government have represented for establishment of two spinning mills in weavers sector at Satyavardu in Chittoor District, Narasannapeta in Sreekakulam District and two in growers sector at Paruchur in Prakasam District and Nandyal in Kurnool District; and

(c) if so, the action taken on the representation ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) Some districts/areas in Andhra Pradesh are included in the Category 'B' backward areas as notified in the press Note No. 4/1/81/BAD (Vol. III) dated 27-4-1983. No representation has been received from the Government of Andhra Pradesh thereafter for the inclusion of any area in Category 'A', 'B' and 'C' backward areas.

(b) and (c) A representation was received from the Government of Andhra Pradesh suggesting setting up of two spinning mills in the Handloom Weavers Cooperative Sector at Satyaveedu in Chittoor District and another in Srikakulam district. Financial Assistance could not be extended to these two units during the Sixth Plan due to resource constraints. National Cooperative Development Corporation have already sanctioned assistance for two units in growers sector at Paruchur in Prakasam District, under the Centrally sponsored scheme and Nandyal in Kurnool District under NCDC-III Agro Industrial Project.